

ORDER SHEET

O.A /MA /RA /CP NO. 39/06 OF 20Applicant/s Bhagwati Prasad Respds. U.D.T. & A.D.Advocate for Applicant/s Olivera Sharma Advocate for Respondent/s _____

Notes of the Registry	Orders of the Tribunal	Sheet No.
	4-7-11 Hon. Mr Sanjeev Kanshik, Jm None for applicant. Shri Anil Dixit, Lt. Colonel for respondents states that since the matter was listed before Lt. Registrar, he has not prepared the case. list the matter as 8-T-11. No. Jm 8-7-11 Honble Sri Sanjeev Kanshik, Jm. None for applicant even in the third call. Shri Anil Dixit for respondents. From the perusal of orders dated 21-4-11, 16-5-11 and 4-7-11, it is clear that neither the applicant appeared nor he has been represented through his counsel. Today also none appeared. It seems that the applicant has lost interest in the proceedings. Hence the CA is dismissed for default and non-prosecution. 16 Jm	

Contd. On Sheet No. 17